

Man Mohan Sharma

D.H.J.S
Director (Administration) /
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg./Conf./CMMs/ACMMs/MMs/1549/2022/1699

12th May, 2022

- ✓ 1. Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, T1C
2. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
3. Sh. Narottam Kaushal, Principal District & Sessions Judge, South, Saket
4. Sh. Yashwant Kumar, Principal District & Sessions Judge, Shahdara, KKD
5. Sh. Dharmesh Sharma, Principal District & Sessions Judge, New Delhi, PHC
6. Sh. Suresh Kr. Gupta, Principal District & Sessions Judge, North- West, Rohini
7. Sh. Ramesh Kumar- I, Principal District & Sessions Judge, North- East, KKD
8. Sh. Sanjay Garg- I, Principal District & Sessions Judge, South-East, Saket
9. Sh. Vimal Kr. Yadav, Principal District & Sessions Judge, North, Rohini
10. Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC
11. Sh. Manoj Jain, Principal District & Sessions Judge, South- West, Dwarka
12. Sh. Vinay Kumar Gupta Principal District & Sessions-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex

Sub: Core Competence Conference on Knowledge, Skill and Perspective Development for CMMs/ ACMMs/ MMs on 20th May, 2022 and Orientation Course on the Mental Healthcare Act, 2017 for CMMs/ACMMs/MMs and Other Stakeholders on 21st May, 2022

Respected Sir

This is in continuation of letter dated 23.04.2022 of even number, whereby nomination list of Judicial Officers for the following programmes for CMMs/ACMMs/MMs/ (1/4th of the total strength) on 20th & 21st May, 2022 (through Video Conferencing) was conveyed:

1. Core Competence Conference on Knowledge, Skill and Perspective Development on 20th May, 2022.
2. Orientation Course on the Mental Healthcare Act, 2017 on 21st May, 2022.

This is to humbly inform that the nomination list of Judicial Officers for the aforesaid programmes has been slightly modified and the same is enclosed as Annexure 'A'.

It is requested that such nominated judicial officers as per Annexure- A, posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

Further correspondence and meeting link shall be sent directly to the mobile number and e-mail ID of the nominated Judicial Officers one day before the training programme by the Delhi Judicial Academy.

With regards

Yours faithfully

(Man Mohan Sharma)

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

No. 35593-605/JOTP/Gaz./2022

Dated, Delhi the 13 MAY 2022

As directed copy of letter bearing No. DJA/Trg./Conf./CMMs/ACMMs/MMs/1549/2022/1699 dated 12.05.22 received from the Ld. Director (Administration)/Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A')
2. The CMM and ACMMs, Central, Tis Hazari Court, Delhi.
3. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Filing Branch, Central, Tis Hazari Court, Delhi
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.

(Mukesh Kumar Gupta)
Additional District Judge (Central)/
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

**Modified Nomination List of CMMs / ACMMs / MMs (1/4th of the total strength) for
Core Competence Conference on Knowledge, Skill and Perspective Development
on 20th May, 2022
&
Orientation Course on the Mental Healthcare Act, 2017
on 21st May, 2022**

Sl. No.	Name of Officer	Present Posting	No.	District	Place of Posting
1	Sh. Jitendra Pratap Singh	CMM		East	KKD
2	Ms. Shama Gupta	MM	4	Shahdara	KKD
3	Ms. Preeti Parewa	CMM		Shahdara	KKD
4	Ms. Vidhi Gupta Anand	ACMM	1		Rouse Avenue
5	Ms. Aakanksha Vyas	ACMM		Shahdara	KKD
6	Sh. Deepak Kumar-I	ACMM		North-West	Rohini
7	Sh. Anurag Thakur	ACMM (Special Acts)		Central	THC
8	Ms. Divya Malhotra	ARC	1	Central	THC
9	Sh. Fahad Uddin	CCJ-cum-ARC		West	THC
10	Ms. Akriti Mahendru	MM	4	New Delhi	PHC
11	Sh. Siddhant Sihag	MM (NI Act)	4	South	Saket
12	Sh. Paras Dalal	MM	1	South-West	Dwarka
13	Sh. Rinku Jain	Special Railway Magistrate		Central	Old Delhi Rly. Station
14	Ms. Manu Shree	MM	3	New Delhi	PHC
15	Ms. Neha Pandey	MM	6	North	Rohini
16	Sh. Ashwani Panwar	MM	1	South	Saket
17	Ms. Mansi Malik	MM	3	North-West	Rohini
18	Sh. Animesh Bhaskar Mani Tripathi	MM	3	Shahdara	KKD
19	Sh. Nitish Kumar Sharma	MM	3	North-East	KKD
20	Ms. Gita	MM	1	Central	THC
21	Sh. Vinik Jain	Full Time Secretary, DLSA		North-East	KKD
22	Ms. Bharti Garg	MM	9	South-West	Dwarka
23	Ms. Shikha Chahal	MM	11	South-East	Saket
24	Ms. Surbhi	MM	12	South-West	Dwarka
25	Ms. Anamika	MM (Mahila Court)	1	Shahdara	KKD
26	Ms. Deepika Goyal Shokeen	MM (Mahila Court)	1	South-West	Dwarka
27	Sh. Akshay Sharma	MM	3	South-East	Saket
28	Sh. Navdeep Gupta	MM	6	North-West	Rohini
29	Ms. Reetika Jain	MM (Mahila Court)	3	Central	THC
30	Sh. Sankalp Kapoor	MM	6	South-West	Dwarka
31	Ms. Sukriti Singh	MM (Mahila Court)	4	South	Saket
32	Sh. Ajay Narwal	MM	1	New Delhi	PHC
33	Ms. Devanshi Janmeja	MM	2	West	THC